

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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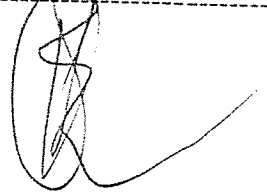

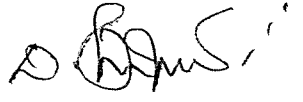
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Dr. K.S. Ravi Chandran P.C.S. M.K. Dreetta Adv. for KSR & Co.	Counsel for Petitioners 1 to 4	
2)	Gondeep Kumar for Cibi Ashnu	for Respondent	
3)	D. Vinod For B. Dhanaraj	For Respondent 7-9	

ORDER

List this matter on 01.11.2018.

-59-
(S VIJAYARAGHAVAN)
Member (Technical)

-59-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)